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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/6079/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Charaideo

Dated Guwahati, the 22nd July, 2024

Sub:- **Permission to withdraw Home Travel Concession (HTC)**

Ref:- Letter No. CJM/CHA/1297/2024, dated 12.06.2024

Sir,

With reference to the above, I am directed to inform you that Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Charaideo, Sonari, has been granted permission to withdraw the HTC permission for the block period 2022-2023 (by way of carry forward) that was granted to him vide this Registry's letter no. HC.VII-06/3974/2024/A, dated 30.04.2024, to travel his home town at Silchar and return, w.e.f.16.06.2024 to 21.06.2024.

Dr. Bhattacharjee may be informed accordingly.

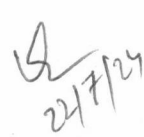
Yours faithfully,

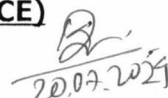


REGISTRAR (VIGILANCE)

Copy to:-NO. HC.VII-06/6080-6083/2024/A dated 22nd July, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Charaideo, Sonari, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


20.07.2024